

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Recording of number called is in practice for a limited number of selected subscribers in some countries. By and large, many of the countries do not record the number of dialled in STD calls.

(b) Only in the case of a few countries where recorded information is available, number information is supplied along with the bill to the subscribers who ask for it.

(c) (d) & (e) Telecommunication Research Centre in coordination with a private manufacturer has established that it is technically possible to provide called station code, called and duration of conversation if the call originates from a Pentaconta Crossbar or Strowger exchange. But such features as reliability, maintainability etc., in different types of locations have to be established. It has been decided to try out this system only for the disposal of meter reading complaints in 20 exchanges situated in various locations to serve as field trial models. Six systems have been ordered. Two systems have been supplied; one is installed and is undergoing tests. E-10B digital electronic exchanges are inherently capable of giving this facility for a selected number of subscribers.

Implementation of guidelines issued by Bureau of Public Enterprises

3219. SHRI Y. S. MAHAJAN : Will the Minister of INDUSTRY be pleased to state:

(a) the details of the guidelines issued by the Bureau of Public Enterprises to public sector enterprises during the last two years regarding award of contracts for procuring machinery, civil aviation jobs, recruitment and promotions and wages ; and

(b) how the Bureau of Public Enterprises ensure that the guidelines issued by them are actually followed and implemented by the public sector enterprises ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND

PETRO - CHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) The Bureau of Public Enterprises (BPE) issues new guidelines and amend/modify the existing ones, on a continual basis, on various aspects of management in public sector including civil works, appointment of consultants wages, salary administration, recruitment, promotions, reservation policy, etc. The important guidelines are compiled and published by a voluntary organisation of the public sector undertakings, namely the Standing Conference on Public Enterprises (SCOPE).

(b) The implementation of the guidelines by the public sector enterprises is the responsibility of the concerned administrative ministries.

High cost of production of Penicillin G by HAL and IDPL

3220. SHRI SARFARAZ AHMAD : Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred Question No. 3374 on 13 August, 1985 regarding prices of Penicillin G and state :

(a) the price fixed for indigenous production of Penicillin G and the landed cost per Kg. of the drug ;

(b) the installed capacity of this drug of Hindustan Antibiotics Ltd. and Indian Drugs and Pharmaceuticals Ltd. and what was the production of each during the last three years ;

(c) whether it is a fact that none of these units have attained fuller utilisation of capacity and the cost of production is high ; and

(d) if so, the steps taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO - CHEMICALS (SHRI R. K. JAICHANDRA SINGH) : (a) Price fixed by the Government for indigenous production of Penicillin G (1st Crystals) is Rs. 582.03 Per BU or Rs. 919.61 per Kg.

Landed cost of this drug comes to about Rs. 837.30 per Kg.

(b) The details are as under :

(In MMU)

Name of the company	Name of the drug	Installed capacity	Production		
			1982-83	1983-84	1984-85
I.D.P.L.	Pottasium Penicillin	230	92.7	123.1	129.4
H.A.L.	Penicillin First Crystals	200	104	119	153

(c) There is scope for improving the capacity utilisation and bringing down the costs of production.

(d) Attempts are being made to improve productivity.

Telephone Exchanges in Mallapuram District of Kerala

3221. SHRI G. M. BANATWALLA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of telephone exchanges in Mallapuram district of Kerala and the names of places where those are situated, indicating whether they are across-bar or electronic exchanges ;

(b) the number of telephones attached to each exchange ;

(c) in view of the fact that no lines are available for new connections, the details of steps taken by Government to install additional exchanges and/or expand the existing ones ; and

(d) the details of steps being taken to improve the telephone facility in Mallapuram district including details of any proposal for upgradation of existing telephone system and conversion of cross-bar exchanges into electronic exchanges ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) The information is given in Statement-I below.

(b) The information is given in the Statement-I below.

(c) and (d) The information is given in the Statement-II below.

Statement-I

The number of telephone exchanges in Malapuram District is 42. The details regarding names of places, type of exchange and the number of telephones attached to each one is as under :

Sl. No.	Name of place where exchange is located	Type of exchange	Equipped capacity	Working connections	Waiting list
1	2	3	4	5	6
1.	Anamangad	MAX-III	35	30	22
2.	Arekode	-do-	90	63	51
3.	Changaramkulam	-do-	90	82	67
4.	Chelari	CBNM	150	137	33
5.	Edakara	MAX-III	90	90	59
6.	Edapall	-do-	100	93	59
7.	Edavanama	-do-	90	62	46
8.	Edavanapara	-do-	35	31	17
9.	Kadampuzha	-do-	90	69	42